

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1886  
ANSWERED ON:05.12.2012  
SALE OF FLATS  
Mahto Shri Baidyanath Prasad

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Department of Land and Development Office (L&DO) has given permission to its allottees regarding sale of flats in Delhi;
- (b) if so, the details thereof;
- (c) whether the Government, by giving the said permission to the allottees, has made the task of Municipal Corporation of Delhi (MCD) easy;
- (d) if so, whether the MCD has also approached the Government in this regard; and
- (e) if so, the details thereof and the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SMT. DEEPA DASMUNSHI )

- (a): No, Madam.
- (b) to (e):Does not arise.